

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 07th MAY, 2015

No. 104 A: The Court has been pleased to designate the following Courts of District & Additional Sessions Judge/ Judicial Commissioner mentioned in the Column No. 2 of the table as the Fast Track Courts for trial of Offences against Women in the respective Judgeships shown at Column No.3:-

Sl.No.	Name of the Court	Judgeship
1	2	3
1.	Sri Vidhan Chandra Choudhary District & Additional Sessions Judge-cum-Additional Fast Track Court for trial of rape cases, Dhanbad	Dhanbad
2.	Sri Satya Prakash No. 2 District & Additional Sessions Judge, Dhanbad	Dhanbad
3.	Sri Krishna Kumar Judicial Commissioner, Ranchi	Ranchi
4.	Miss Kumari Ranjana Asthana Judicial Commissioner-cum-Special Judge, CBI (Other than AHD Scam), Ranchi	Ranchi
5.	Sri Mukesh Kumar Srivastava District & Additional Sessions Judge, Gumla	Gumla

By order of the Court,

Sd/-**A.K.Choudhary**
Registrar General

Memo No. 4239-4242/Apptt.

Dated Ranchi the 07th May, 2015

Copy forwarded to the Principal Judicial Commissioner, Ranchi/ Principal District & Sessions Judges, Dhanbad & Gumla and Officers concerned for information and needful / In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court.


Registrar General